

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

10

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

CP/24/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Ranjan Mukharjee Vs. Madarkhat Tea Co. Pvt. Ltd. & three Others.
Under Section	U/s 213 & R/W Section 167(2) & 166 of Companies Act, 2013.

For Petitioner (s) : Mr. Ranjan Mukherjee in person

For Respondent (s) : Mr. Anirban Das, Adv
Mr. N.I. Khan, Adv.

ORDER

Mr. Ranjan Mukherjee appearing for the applicant and Mr.N.I. Khan appearing for respondent. Pleadings are complete.

List this matter for final hearing on **09.11.2023**.

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**